

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4064
ANSWERED ON:03.08.2009
AUCTION OF BROADBAND WIRELESS ACCESS
Acharia Shri Basudeb;Patasani Dr. (Prof.) Prasanna Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Inter-ministerial Committee constituted to guide and supervise auction of spectrum, has formulated guidelines for Third-Generation (3-G) and broadband wireless access auction in the country;
- (b) if so, the details thereof;
- (c) the steps taken by the Government to avoid any loss to National Exchequer;
- (d) whether the Government proposes to introduce windfall Tax on speculative transaction by companies;
- (e) if so, the details thereof; and
- (f) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) & (b) An Inter Ministerial Committee was set up to facilitate the selection of an Agency for conducting e-auction of 3G and Broadband Wireless Access (BWA) spectrum and guide and supervise the selected agency for the entire process of conducting e-auction as per the guidelines issued by the Department of Telecommunications, Government of India.

An Empowered Group of Ministers (EGoM) has now been constituted to look into issues relating to auction of 3G and BWA Spectrum which inter-alia include reserve price, administrative charges and annual spectrum charges.

(c) The auction process has not taken place. Therefore question of loss to the National Exchequer does not arise.

(d) No, Sir.

(e) & (f) Do not arise in view of (d) above.